

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two District and Sessions Judges whose courts are designated as Commercial Courts to participate in the Academic Programme No.P-1151 on the subject of “Refresher Course for Commercial Court Judges” scheduled to be held from 08.02.2019 to 10.02.2019 at National Judicial Academy, Bhopal – Relief Arrangements – **ORDERS – ISSUED.**

- REF:**
1. Letter No.NJA/Dir/Ac.Prog/2017-18/2885, dated 11.07.2017 from the Director, National Judicial Academy, Bhopal.
 2. Letter No.NJA/Dir/Ac.Prog/2017-18/3343, dated 01.08.2017 from the Director, National Judicial Academy, Bhopal.
 3. High Court’s letter ROC.No.176/Reg(Inq)/2018, dated 31.01.2019

ORDER ROC.No.355/2019-B.SPL., DATED: 01.02.2019

The High Court is pleased to pass the following Orders:

The following two District and Sessions Judges whose courts are designated as Commercial Courts mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1151 on the subject of “Refresher Course for Commercial Court Judges” scheduled to be held from 08.02.2019 to 10.02.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 3rd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR ACADEMIC PROGRAMME
(1)	(2)	(3)
1.	SRI S.SASIDHAR REDDY, Prl. District and Sessions Judge, Nalgonda.	I Addl. District and Sessions Judge, Nalgonda.
2.	SMT. K.SAI RAMA DEVI, Prl. District and Sessions Judge, Medak at Sangareddy.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 08.02.2019 to 10.02.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Academic Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. The nominated officers are entitled only for actual journey time.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Inquiries), High Court for the State of Telangana.
5. The Director, National Judicial Academy, Bhopal, Madhya Pradesh.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Prl. District and Sessions Judge, Nalgonda
8. The Prl. District and Sessions Judge, Medak at Sangareddy.
9. The I Addl. District and Sessions Judge, Nalgonda.
10. The I Addl. District and Sessions Judge, Medak at Sangareddy.
11. The Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy.
12. The District Treasury Officers, Nalgonda and Medak at Sangareddy.
13. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the state of Telangana.

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